BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

TWENTY-SECOND REPORT

(Presented on **30.11.2015**)

The Business Advisory Committee held a sitting on Friday, the 27th November, 2015.

- 2. The Committee recommend allocation of time to the following items of business as shown against each:-
 - The Arbitration and Conciliation (Amendment) Bill, 2015 To replace an Ordinance

(Consideration and Passing)

2 hours

The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015. (Consideration and Passing)

2 hours

(3) Discussion and Voting on Supplementary Demands for Grants (General) for 2015-16 (Second Batch).

3 hours Mav discussed

together.

(4) Discussion and Voting on Demands for Excess Grants (General) for 2012-13.

NEW DELHI; 27th November, 2015 Agrahayana 6, 1937 (Saka)

Smt. Sumitra Mahajan Chairperson, **Business Advisory Committee.**